



Central Administrative Tribunal Jammu Bench, Jammu

T.A. No.4158/2021
(SWP No. 633/2010)

This the 8th day of September, 2021

Through Video Conferencing

Hon'ble Ms. Manjula Das, Chairman

Dev Raj Sharma (Died)
S/o Late Sh. Kripa Ram,
Age 60 years,
R/o H.No.16, Udhampur.

Through
Bishnoo Devi, Age 59 years,
W/o Late Dev Raj Sharma,
R/o H.No.16, Udhampur.

...Applicant

(Nemo for applicant)

Versus

1. State of J&K,
Through Comm./Sect Education Department,
Civil Sectt. Jammu
2. Director School Education, Jammu.
3. Chief Education Officer, Udhampur.
4. Head Master, Govt. High School, ChakRakwanan,
Udhampur.
5. Accountant General (A&E) J&K, Jammu.

...Respondents

(Through Mr. Rajesh Thappa, Deputy Advocate General)



ORDER (ORAL)

The applicant filed SWP No.633/2010 before the Hon'ble High Court of Jammu & Kashmir, seeking the following relief(s):

“For the reason as submitted above the petition most humble seeks the benevolence of this Hon'ble Court praying for the issuance of a writ in the nature of mandamus directing and commanding the respondents to consider and settle the case of the petitioner for voluntary retirement with all consequential service as well as pensionary benefits.”

2. The SWP has since been transferred to the Tribunal in view of the reorganisation of the State of Jammu & Kashmir and renumbered as T.A. No. 4158/2021.
3. Today, there is no representation for the applicant. I perused the record and heard Mr. Rajesh Thappa, learned Deputy Advocate General.
4. At the outset, Mr. Rajesh Thappa, learned Deputy Advocate General submitted that since the provisional PPO No. 133290 has been issued in favour of the applicant, his grievance stands redressed.



5. In view of the statement made by the learned Deputy Advocate General that the provisional PPO has been issued to the applicant, the grievance of the applicant stands redressed. Accordingly, the T.A. is disposed of as having become infructuous. There shall be no order as to costs.

**(Manjula Das)
Chairman**

September 8, 2021
/sunil/rk/dd/